

1	2	3	4	5	6
24.	Puducherry	24	77	10	111
25.	Punjab	495	556	16	1067
26.	Rajasthan	190	49	5	244
27.	Tamil Nadu	474	1439	33	1946
28.	Telangana	2278	3180	27	5485
29.	Tripura	13	126	37	176
30.	Uttar Pradesh	429	933	23	1385
31.	Uttarakhand	104	374	3	481
32.	West Bengal	992	2315	678	3985
GRAND TOTAL		10483	18861	1454	30798

Construction of airport in Chakulia, Jamshedpur

†*219. SHRI MAHESH PODDAR: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether a new airport in Jamshedpur, Jharkhand is proposed to be constructed at Chakulia, which is 70 kilometers away from the city;

(b) whether a techno-commercial feasibility report has been prepared for this purpose, if so, the details of the feedback received;

(c) whether it is a fact that desired expansion of airport is possible by means of acquiring land available near existing airport; and

(d) if so, whether Government would prefer to extend the existing airport instead of constructing a new airport which is 70 kilometers away from the city, if so, by when and if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION (SHRI SURESH PRABHU): (a) to (c) No Sir. An airport already exists at Chakulia that is presently non-operational. Pre-feasibility has been conducted for operationalisation of this airport at Chakulia. As per the report, operation of Category 3C aircraft viz ATR 72-500 type is possible subject to fulfilment of infrastructure and other requirements including additional land.

(d) Does not arise in view of reply to (a) to (c) above. However, Ministry of Civil Aviation have granted site clearance to M/s Tata Steel Ltd. for setting up of

† Original notice of the question was received in Hindi.

a greenfield airport for public use near Jamshedpur in Jharkhand on 11.07.2012. However, the project proponent have not approached the Government for subsequent stage of approval namely, 'in principle' approval.

Growth of Startups in India

*220. SHRI JOSE K. MANI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that Startups in India have seen a 108 per cent growth in funding in 2018;

(b) whether Government is aware that the NASSCOM president has remarked about Startups not receiving much support in India barring a few exceptions; and

(c) if so, the reasons therefor?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI SURESH PRABHU):

(a) While funding of Startups in India has seen a rising trend in 2018, the data thereof is not centrally maintained.

(b) No, Sir.

(c) Question does not arise.

Import deals for supply of pulses

*221. SHRI ANUBHAV MOHANTY: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the soaring price of pulses during the year, 2016 resulted in the increase of acreage on the back of incentivisation by a higher Minimum Support Price (MSP) with technical intervention to ensure higher domestic production;

(b) whether those statistics pointing to over supply were completely ignored by Government and signed long-term import deals with other countries;

(c) whether for the first time this year, Government has allowed the miller, as opposed to the traders, to import pulses; and

(d) if so, what was the reason that necessitated Government to take such a decision for the first time?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI SURESH PRABHU):

(a) and (b) India is the largest producer and consumer of pulses in the world. During the year 2015-16, despite efforts made by the Government to enhance production